

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/195/(IB)/2017  
NAME OF THE PETITIONER(S) : SREENIDHI TRADING COMPANY  
NAME OF THE RESPONDENT(S) : NOBEL TECH INDUSTRIES PVT LTD  
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1	Aashish Jain Dunia for Suleera & Suleera	Counsel for Petitioner	
1.	Sunder & Sons	Counsel for Respondent	

ORDER

Counsel for both the parties present and submitted that negotiations for settlement are at the advance stage and prayed for more time. Put up on 22.08.2017 at 10.30 A.M.

  
(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)  
ghk

  
(CH. MOHD. SHARIEF TARIQ)  
MEMBER (JUDICIAL)